IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-30/2017

IN THE MATTER OF:

Dilwari Motors (P) Ltd

.. PETITIONER

SECTION:

Under Section 397/398

Order delivered on 05.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

For the Respondent

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ORDER

Due to paucity of time arising out of sitting in the Double Bench, the matter was not able to be taken up. Hence, the same is adjourned to 08.3.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 05.2.2018